

by Government to fill up the vacancy?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). Government have received representations regarding (i) selection of the Director in Vallabhhai Patel Chest Institute, Delhi, (ii) settlement of audit paras and (iii) delay in payment of remuneration to MD student.

The post of Director was advertised in October, 1989 and as adequate number of applications were not received, the Governing Body of the Institute decided to readvertise the post. The last date for receipt of applications was 30.4.1990. The applications received are being processed.

The audit of the Annual Accounts of the Institute is done by the Director of Audit, General Revenues, New Delhi and the outstanding audit objections are to be settled by the Institute.

As regards payment of remuneration to MD students, in accordance with the existing procedure the students are required to execute a bond with Rajan Babu T.B. Hospital, Delhi. Out of five MD students admitted for 1989-92 session three students have executed the bond and received their remuneration.

(d) There is no post of Medical Superintendent in the Institute.

(e) Does not arise.

Allotment of Left Over DDA Flats

*961. SHRI C.M. NEGI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the DDA has been allotting left-over unallotted flats along with the newly

constructed flats under the New Pattern HUDCO Scheme, 1979;

(b) if so, the price of the left-over flats and the criteria adopted by the DDA for determining the price;

(c) if the price charged is more than the original price fixed for such flats, the justification therefor;

(d) whether DDA propose to give any rebate on account of depreciation in the value of the flat which remained unallotted for considerable period; and

(e) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). Such flats are disposed of on 'no-profit no-loss' basis and the criteria for determining the revised cost of flats remaining unallotted is as follows:—

(i) If allotment is made within 6 months from the date of original draw, only the original cost of the flat is charged;

(ii) Cost is revised if allotment is made after this period. Following elements are added:—

— Interest @ 12.6% P.A. on blocked capital since DDA has to pay interest to financial institutions.

— Maintenance charges @ 2.25% P.A. on the cost of construction since flats are to be maintained for handing over to the next allottee.

— Services charges @ 2.5% P.A. on the premium of

land, for maintenance of services till these are transferred to the Municipal Corporation of Delhi.

(d) and (e). Depreciation @ 2.5% P.A on the cost of construction is permitted.

Cost of Packaging

*962. SHRI V. KRISHANA RAO: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the percentage of packaging material cost in the total cost of final processed food; and

(b) the steps taken to reduce the cost of packaging material so as to encourage the food processing industry?

THE MINISTER OF TEXTILES AND MINSTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). The percentage of cost of packaging material in the total cost of processed foods varies from product to product. However, according to the Indian Institute of Packaging, the packaging material costs in relation to retail selling price are between 20% to 35% in most cases. Various measures like reduction of duties on packaging material, packaging machinery and upgradation of technology are being undertaken from time to time to reduce the cost of packaging in the processed foods.

Deep Sea Fishing Trawlers

9980. SHRI PRAKASH V. PATIL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of days on which deep-sea fishing trawlers actually went on for fishing during 1989-90;

(b) whether any questionnaire has

been sent to all individual companies asking them to furnish the data in this regard;

(c) if so, the details thereof; and

(d) the details of the response received from those companies?

THE MINISTER OF TEXTILES AND MINSTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). Government did not monitor the number of days on which deep sea fishing trawlers actually went for fishing during 1989-90. The Government has not sent any questionnaire to individual companies asking them to furnish data with regard to actual number of fishing days during 1989-90.

(c) and (d). Do not arise in view of (a) and (b) above.

MNCs in Food Processing Industry

9981. DR. KAILASH MEGHWAL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government propose to instal food processing units in collaboration with multinational companies; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF TEXTILES AND MINSTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). Ministry of Food Processing Industries have no proposals to instal food processing units in collaboration with multinational companies.

News Item Captioned 'Purchase of Sub-Standard Drugs by the Health Department, Punjab

9982. SHRI NIRMAL KANTI CHATTERJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: